## High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

Dated:- 04/06/19

In exercise of powers under Section 12(2) of the Code of Criminal Procedure Svt.1989 (1933 A.D.), the following Munsiffs/ Civil Judges (Junior Division) are hereby conferred the powers of Judicial Magistrates 1<sup>st</sup> Class as also the additional powers as contemplated under schedule IV Part 1(A) of the Code of Criminal Procedure, to be exercised by them within the local limits of their respective jurisdictions w.e.f. the date they join their respective places of posting:-

Sr.No.	Name of the Officer	New Place of posting		
1.	Shri Sidhant Vaid	Munsiff,Bani;		
2.	Ms. Amandeep Kour	Munsiff, Chenani;		
3.	Ms. Shama Sharma	Munsiff, Basohli;		
4.	Ms. Priyanka Mahajan	Munsiff, Majalta;		
5.	Ms. Massarat Jabeen	Munsiff / Additional Spl. Mobile Magistrate, Pantha chowk, Srinagar;		
6.	Ms. Maleeka Sharma	Munsiff, Mahanpur;		
7.	Ms. Ananta Raina	Munsiff, Bishnah;		
8.	Shri Shabir Ahmad Malik	Munsiff, Tangdhar;		
9.	Shri Altaf Ahmed Mir	Munsiff, Handwara;		
10.	Ms. Meera Bangotra	Munsiff, Kalakote; and		
11.	Ms. Assma Choudhary	Munsiff / Additional Spl. Mobile Magistrate, Reasi		

By Order.

(Sanjay Pharb) (Sanjay Pharb) (Sanjay Pharb)

No:- 5743-75 GJ

Dated: 04/06/2019

1.	Principal	Secretary to	Hon'ble	the Chief	Justice,	High	Court of	J&K.
----	-----------	--------------	---------	-----------	----------	------	----------	------

2. Secretary to Hon'ble Mr. Justice\_\_\_\_\_\_\_ for information of their Lordships.

3. Registrar Vigilance, High Court of J&K, Srinagar.

4. Registrar Rules, High Court of J&K, Srinagar

5. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar.

6. Principal District & Sessions Judge, Kathua /Udhampur / Srinagar/ Jammu/ Kupwara / Reasi / Rajouri.

..... for information.

- 7. CPC e-courts High Court of J&K for uploading on the High Court website.
- 8. Manager, Ranbir Government Press, Jammu for publication in the next issue of the Government Gazette.

9. Concerned Judicial Officers

..... for information and necessary action.

Registral Général